

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.07.2026**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 4470 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rajasthan Financial Corporation Vs. Man Industrial Corporation Ltd.	Manit Moorjani
2.	I.A. No. 4471 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Anuj Bajpai, Liquidator Vs. ---	Virendra V. Kadam
3.	I.A. No. 4472 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Edelweiss Asset Reconstruction Trust Lead lender of the Erstwhile CoC of NCR Rail Infrastructure Ltd. Vs. Ajay Shakarlal Mittal & Ors.	Komal Abrol
4.	I.A. No. 4473 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bhavin Vinodrai Vora Vs. State Bank of India	Eshna Kumar
5.	I.A. No. 4486 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shivkrupa Dairy Through Its Proprietor Rajesh S/O Panditrao Nagare & Ors. Vs. Kute Sons Fresh Dairy Pvt. Ltd. & Ors.	Avinash D. Aghav
6.	I.A. No. 4511 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	UCO Bank Vs. Rupinder Singh	Naveen Kumar
7.	I.A. No. 4523 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Alok Kumar Kuchhal Vs. Insolvency and Banruptcy Board of India & Anr.	S. Shishir

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**Assistant Registrar**